

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-109
IB-149(ND)/2020

IN THE MATTER OF:

Gagan Randev

Vs.

Ramprastha Realty Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 23.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD :
For the Intervener :

ORDER

None appeared for both the sides. Matter stands adjourned to 29.01.2021.

- Sol -

(DR. DEEPTI MUKESH)
MEMBER (J)